

**TRADE MARKS REGISTRY, KOLKATA****OPPOSITION HEARING BOARD UNDER RULE 45(2)/46(2) FOR THE MONTH OF MARCH,****CAUSE LIST**

<b>DATE</b>	<b>TIME</b>	<b>OPPOSITION/ RECTIFICATIO N NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>	<b>Officer</b>
02-03-2020	11:15 AM	844384	2197273	LALJI ADVOCATES V/S GLOW WELL	Jeevan Kumar
02-03-2020	11:45 AM	885666	2242667	ALTACIT GLOBAL V/S S. MAJUMDAR & CO.	Jeevan Kumar
02-03-2020	12:15 PM	853602	2201278	THE ACME COMPANY V/S GOODWILL REGISTRATION SERVICE	Jeevan Kumar
02-03-2020	12:45 PM	854642	2352369	NEON LABORATORIES LIMITED V/S GLOW WELL	Jeevan Kumar
02-03-2020	2:15 PM	883641	2271954	LAW PROTECTORS V/S LEXMOTION	Jeevan Kumar
03-03-2020	11:15 AM	805219	2314717	SUN PHARMACEUTICAL INDUSTRIES LTD V/S S. MAJUMDAR & CO.	Jeevan Kumar
03-03-2020	11:45 AM	839493	2026820	LALJI ADVOCATES V/S TRADE MARK BUREAU OF INDIA	Jeevan Kumar
03-03-2020	12:15 PM	865800	3058349	R.K. DEWAN & CO. V/S DASWANI & DASWANI	Jeevan Kumar
03-03-2020	12:45 PM	868459	3109290	ARORA REGISTRATION SERVICE V/S KHAITAN & CO LLP	Jeevan Kumar
03-03-2020	2:15 PM	878499	3231703	LALL & SETHI V/S D. SEN & CO.	Jeevan Kumar
04-03-2020	11:15 AM	880983	2661841	K & S PARTNERS V/S BISHNU PADA PAUL	Jeevan Kumar

04-03-2020	11:45 AM	881864	3295274	GREENMARK PHARMACEUTICALS LIMITED V/S DREMKUMAR COBALANI	Jeevan Kumar
04-03-2020	12:15 PM	883404	3353206	REMFREY & SAGAR V/S BUREAU OF PATENTS AND TRADE MARKS	Jeevan Kumar
04-03-2020	12:45 PM	886246	2636781	INTEPAT IP SERVICES PVT LTD V/S DASWANI & DASWANI	Jeevan Kumar
04-03-2020	2:15 PM	888164	2575850	SIDDHARTH BAMBHA, ADV. V/S KOLKATA TRADE MARK SERVICE	Jeevan Kumar
05-03-2020	11:15 AM	853425	2079268	NEON LABORATORIES LIMITED V/S GLOWWELL	Jeevan Kumar
05-03-2020	11:45 AM	888685	2583998	SANJEEV KUMAR V/S S. MAJUMDAR & CO. N. RAJASWAMI	Jeevan Kumar
05-03-2020	12:15 PM	889377	2716658	V/S ODISHA TRADE MARK	Jeevan Kumar
05-03-2020	12:45 PM	890213	2624923	SINGH & SINGH LAW FIRM LLP V/S GLOWWELL	Jeevan Kumar
05-03-2020	2:15 PM	891348	2701304	V.A. ASSOCIATES V/S D. SEN & CO.	Jeevan Kumar
06-03-2020	11:15 AM	832013	2413843	KOCHHAR & CO V/S TRADE MARK REGISTRATION BUREAU	Jeevan Kumar
06-03-2020	11:45 AM	888690	2315020	NEON LABORATORIES LIMITED V/S KOLKATA TRADE MARK SERVICE	Jeevan Kumar
06-03-2020	12:15 PM	892658	2729011	QUEST IP V/S KOLKATA TRADE MARK SERVICE	Jeevan Kumar
06-03-2020	12:45 PM	893544	2686751	S.SINGH & ASSOCIATES V/S IPR HOUSE.COM	Jeevan Kumar

06-03-2020	2:15 PM	894715	2722778	GAUTAM & CO. (TRADE MARKS ATTORNEYS) V/S BINAPANI DAN, ADVOCATE	Jeevan Kumar
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